



आयकर अपीलीय अधिकरण INCOME TAX APPELLATE TRIBUNAL

Ministry of Law and Justice, Department of Legal Affairs,
Government of India,
ROOM NO. 101, AYAKAR BHAWAN, M. A. ROAD, VARANASI-221002
Email : varanasi.bench@itat.nic.in

No.F.01-Jd(ATVns)/2026

Date – 28.07.2026

न्यायपीठ का गठन / BENCH CONSTITUTION

खण्ड पीठ / Division Bench		
दिनांक 03.08.2026 से दिनांक 04.08.2026	Hon'ble Justice (Retd.) Shri C. V. Bhadang, President, ITAT & Hon'ble Shri Nikhil Choudhary, Accountant Member	Physical Hearing at Ayakar Bhawan, Varanasi
दिनांक 05.08.2026 से दिनांक 07.08.2026	Hon'ble Shri Sudhanshu Srivastava, Judicial Member & Hon'ble Shri Nikhil Choudhary, Accountant Member	
एकल सदस्यीय पीठ / Single Member Bench		
दिनांक 03.08.2026	Hon'ble Shri Kul Bharat, Vice President (Lucknow Zone)	Physical Hearing at Ayakar Bhawan, Varanasi
दिनांक 04.08.2026 से दिनांक 07.08.2026	Hon'ble Shri Sudhanshu Srivastava, Judicial Member	

सहायक रजिस्ट्रार

प्रतिलिपि:-

1. Sr. Departmental Representative, Allahabad/Varanasi.
2. ITAT Bar Association, Varanasi.
3. The Assistant Registrar, ITAT, Lucknow for information.
4. The Assistant Registrar, ITAT, Allahabad for information.

सहायक रजिस्ट्रार